

(d) whether there is need and demand for more such nursery schools; and

(e) if so, what are Government plans in this regard?

The Minister of Education (Dr. K. L. Shrimali): (a) About 5,500 children.

(b) Yes, Sir.

(c) Local Bodies: 975.

Government: 58.

Private Information not available.

(d) Yes, Sir.

(e) Private organisations are encouraged to organise nursery schools.

State Central Library and District Libraries in Orissa

3405. Shri Mallick: Will the Minister of Education be pleased to state what steps have been taken by the Government of India to establish State Central Library and District Libraries in Orissa according to the report of the Advisory Committee for Libraries of the Government of India?

The Minister of Education (Dr. K. L. Shrimali): State Government of Orissa to which the recommendation No. 2 of Chapter IV of the report of the Advisory Committee for Libraries was forwarded for taking necessary action in the matter have made a plan provision of Rs 18.40 lakhs for development of library service in the State in their 3rd Five Year Plan for following schemes:—

- (a) Starting of mobile library units in Blocks.—Rs. 1.00 lakh.
- (b) State and city libraries.—Rs. 10.40 lakhs.
- (c) Construction of building for the State Library.—Rs. 2.00 lakhs.
- (d) Grants to village library.—Rs. 5.00 lakhs.

Industrial Management Pool

3406. Shri J. B. S. Bist: Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal under consideration for increasing the strength of the Industrial Management Pool;

(b) whether any proposal is under consideration to convert this pool into a service like Indian Economic Service or the Indian Statistical Service;

(c) whether the services of the Pool Officers will effectively be utilised by the various public undertakings in the top and middle management levels;

(d) what are the measures proposed to be taken by the Government to ensure that reasonable opportunities are extended to the Pool Officers to show their work and worth in these undertakings;

(e) what is the method proposed for transfer, posting, promotions etc. of these officers in the Management Pool to enable sustained interest by them in their workings;

(f) what is the position of the Industrial Management Pool Officers in the various undertakings vis-a-vis other deputationists from other Central Services; and

(g) whether certain percentage of posts in the various public undertakings at appropriate levels is or is proposed to be reserved for Industrial Management Pool Officers?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) No.

(c) Yes, this is the intention.

(d) At present such reasonable opportunities already exist.

(e) The Pool Officers are posted to those undertakings where their services can be best utilised by virtue of their qualification and experience. The same criteria will apply to their